

ability of funds. As on 31-3-1980 there were 182 works on these National Highways which were in different stages of progress.

(b) Most of the Pre-Sixth Plan works will be completed by the end of 1981-82 leaving only a few works to be completed by 1982-83. The Sixth Plan works sanctioned during 1978-80 are likely to be completed in the time span of 4 to 5 years, from the dates of sanction.

Crimes committed on Railways

♦86. SHRI PRASENJIT BARMAN:

SHRI AHMAD HOSSAIN

MONDAL:

SHRI JAHARLAL BANERJEE:

Will the Minister of RAILWAYS be pleased to state:

(a) what is the number and nature of crimes committed on railways during the years, 1978, 1979 and upto May, 1980;

(b) what is the number of passengers effected by the commission of these crimes;

(c) whether these incidents of crime are treated as accidents in Railways parlance; and

(d) whether compensation has been paid to the victims of these incidents, and if so, what is the total amount paid on that account?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF):

(a) to (d) A Statement is laid on the Table of the Sabha.

Statement

(a) The number and nature of crimes committed on Railways during 1978, 1979 and upto May, 1980 were as under:

Nature of crimes	1978	1979	1980 (upto May)
Murders in trains	32	23	10
Dacoities in trains	67	68	30
Robberies in trains	156	185	54
Thefts of passengers luggage in trains	10,174	8,409	3,231

(b) The number of persons effected by commission of these crimes were 8,167 in 1978, 7,543 in 1979 and 3,220 upto May, 1980.

(c) No.

(d) No.

Robberies in trains

*87. SHRI K. CHATHUNNI MASTER:

SHRI N. K. P. SALVE;

SHRI BISHAMBHAR NATH PANDE:

Will the Minister of RAILWAYS be

pleased to state:

(a) what is the number of train robberies which have taken place from 1st April, 1977 to 31st May, 1980; year-wise and zone-wise;

(b) what is the number of persons killed and injured and what is the extent of loss of property during this period, month-wise;

(c) what steps Government have taken to ensure safety of the people travelling by trains;

(d) whether any compensation has been paid to the victims of these robberies; and

(e) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF): (a) to (e) A Statement is laid on the Table of the Sabha.

Statement

(a) Number of robberies and dacoities which have taken place on the zonal Railways from 1st April, 1977 to 31st May, 1980, year-wise, zone-wise are given as under:—

No. of cases of robberies/dacoities in trains:

Name of Railway Zones	PER 100			
	1-4-1977 to 31-12-1977	1978	1979	1-1-80 to 31-5-1980
1. Central Railway . . .	8	27	22	8
2. Eastern Railway . . .	65	52	70	18
3. Northern Railway . . .	33	70	29	10
4. North Eastern Railway . . .	27	29	54	25
5. Northeast Frontier Rly. . .	11	6	11	3
6. Southern Railway . . .	5	6	11	11
7. South Central Railway . . .	3	5	7	1
8. South Eastern Railway . . .	13	12	24	8
9. Western Railway . . .	17	15	30	5

(b) Month-wise position of number of persons killed and injured and the extent of loss of property during this period is given in Annexure. [See Appendix CXIV, Annexure No. 23].

(c) All important and vulnerable passenger trains are provided with police escorts for prevention and detection of such crimes in trains. Railways maintain close liaison with State Police authorities at all levels and render necessary assistance

whenever required. About 2,000 RPF personnel have been deployed to assist the GRP in escorting passenger trains to deter the criminals and instil confidence among the travelling public. TTEs/Attendants/conductors have been instructed to remain vigilant to prevent entry of unauthorised persons in train coaches.

(d) No.

(e) Does not arise.